

Sl. No.	States/Union Territories State Sphere	Minimum Wage (in Rs.)			Effective date
		Per hour	Per day	Per month	
1.	Andhra Pradesh	12.50	100.00	2600.00	10.12.2007
2.	Bihar	11.92	95.30	2478.00	01.10.2009
3.	Karnataka	9.13 (for 45 minutes)	97.44	2533.00	01.04.2009
4.	Rajasthan	10.15	81.00	2106.00	24.05.2008
5.	Dadra and Nagar Haveli	—	117.80	—	25.09.2007

(c) and (d) The Government has enacted the Unorganised Workers' Social Security Act, 2008 for the social security and welfare of unorganised workers which includes domestic workers. The National Social Security Board constituted under the Act has constituted a Sub-Committee of the Board to explore the extension of Social Security Schemes for unorganized workers. The said Sub-Committee recommended domestic workers as one of the categories to be considered for social security. Accordingly, the Government has set-up a Task Force to evolve a policy frame work for domestic workers in the context of regulatory mechanism and providing social security. The Task Force has been examining various issues such as extending coverage of Rashtriya Swasthya Bima Yojana (RSBY), health and maternity benefits, life and disability benefit, old age pension, etc., to domestic workers. It has held three meetings on 13th January, 2010, 1st February, 2010 and 25th February, 2010. The Task Force is likely to submit its Report soon.

Widening of NH-24 beyond Ghazipur

*82. SHRI VARINDER SINGH BAJWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that National Highway No. 24, which is being widened upto Ghazipur in connection with the Commonwealth Games 2010, also requires widening beyond that point, as many new housing complexes being constructed/already constructed beyond that point in Ghaziabad Municipal Corporation area do not have proper connectivity;

(b) if so, whether there is any proposal to widen the Highway beyond Ghazipur check post;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) Yes, Sir, the Government is aware that NH-24 needs to be widened beyond Ghazipur.

(b) to (d) The section of NH-24 from Delhi to Hapur, which includes stretch of NH-24 beyond Ghazipur on Uttar Pradesh side, is included under National Highway Development Project (NHDP) Phase V for widening to six-lanes. Feasibility Studies for the project were carried out, which indicated the requirement of a higher Viability Gap Funding (VGF) than the limit approved by Government. Now, a higher VGF limit has been approved by the Government and the feasibility studies will be updated and project would be considered afresh.

Pakistani nationals staying illegally

†*83. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani nationals who came to India during the last three years and how many of them are staying illegally in India;

(b) whether any Pakistani national who had come to India illegally during the last three years has been caught living illegally here; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) As per information available, the total number of Pakistani nationals who visited India during the last three years and who were found to be overstaying is as under:-

Year	Number of Pakistani nationals who visited India	Number of Pakistani nationals who were found to be overstaying
2006	83,426	5,392
2007	1,07,906	6,038
2008	85,529	7,547

As per information available, a total number of 677 Pakistani nationals are staying illegally in the country.

(b) and (c) Arrest of Pakistani nationals who are found to be staying illegally and registration of cases against them comes within the purview of police stations and State Governments/UT Administrations concerned. The powers to identify and deport illegally staying foreign nationals, including Pakistani nationals, under section 3(2)(c) of the Foreigners Act, 1946 have also been delegated to the State Governments/UT Administrations. As such, data of this nature is not centrally maintained.

Increasing incidents of kidnapping in Delhi

†*84. MISS ANUSUIYA UIKEY: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.